

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 132 OF 2017**

**Dated: 27<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Minopharm Laboratories Pvt. Ltd. ....Appellant(s)  
Versus  
Telengana State Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghavendra M. Bajaj  
Ms. Renu H. Bajaj

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy for R-1  
Mr. Rakesh K. Sharma for R-2  
Mr. Anand K. Ganesan  
Ms. Neha Garg for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing  
on **02.04.2019 at 2:30 pm.**

**(S. D. Dubey)  
Technical Member**

*Js/pk*

**(Justice Manjula Chellur)  
Chairperson**